

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BAMBEEQ SOLUTIONS PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	BambeeQ Solutions Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	06 th May 2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Chennai
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72900TN2008PTC067636
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No.403 & 404, 3rd Floor, NSIC Software Technology Business Park, B24, Guindy Industrial Estate, Chennai, Ekkaduthangal, Tamil Nadu, India, 600032.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20 th December 2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Vasudevan Gopu Address: G.V. enclave, 18/30, Ramani Street, K.K. Pudur, Saibaba Colony (4 th right opp. Road to Saibaba Colony Hotel Annapoorna Road), Coimbatore – 641038, Tamil Nadu, India. Email: vasudevangopu.ip@gmail.com, vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	19 th January 2026

Notice is hereby given that BambeeQ Solutions Private Limited has commenced voluntary liquidation on **20th December 2025**.

The stakeholders of BambeeQ Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before **19th January 2026** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23-12-2025
Place: Coimbatore



Vasudevan Gopu
Liquidator of BambeeQ Solutions Private Limited
Registration No: IBBI/IPA-002/IP-N00291/2017-18/10849
AFA No. AA2/10849/02/311225/203731 valid upto 31.12.2025